



**IN THE INCOME TAX APPELLATE TRIBUNAL  
LUCKNOW BENCH "A", LUCKNOW**

**BEFORE SHRI ANADEE NATH MISSHRA, ACCOUNTANT MEMBER  
AND SHRI SUBHASH MALGURIA, JUDICIAL MEMBER**

ITA No.111/LKW/2024  
(Assessment Year: 2011-12)

<b>Rajdhani Nagar Sahkari Bank Ltd</b> 555GA/86, Sardari Khera, Alambagh, Lucknow-226006.	v.	<b>DCIT</b> P.K. Complex, Raja Ram Mohan Rai Marg, Lucknow-226001.
<b>PAN:AAAR1269D</b>		
(Appellant)		(Respondent)

Appellant by:	Shri. K. R. Rastogi, C.A Shri Shubham Rastogi, C.A		
Respondent by:	Shri. Sanjeev Krishna Sharma, Addl. CIT(DR)		
Date of hearing:	24	10	2024
Date of pronouncement:	24	10	2024

**ORDER**

**PER SUBHASH MALGURIA, J.M.:**

This is an appeal by the assessee against the order dated 05/01/2024 of learned Commissioner of Income Tax (Appeals) [hereinafter referred as "Ld. CIT(A)"/National Faceless Appeal Centre (NFAC) for the assessment year 2011-12.

2. At the very outset, our attention was drawn towards letter dated 24.10.2024 wherein the assessee has requested to withdraw the present appeal. The Ld. DR did not objected to the said request of withdrawal.

3. Considering the contents of the letter as mentioned above, we allow the request of the assessee for withdrawing the present appeal.

4. In the result, the appeal of the assessee stands dismissed as withdrawn.

Order pronounced in the open Court on 24/10/2024.

Sd/-  
[ANADEE NATH MISSHRA]  
ACCOUNTANT MEMBER

Sd/-  
[SUBHASH MALGURIA]  
JUDICIAL MEMBER

DATED: 24/10/2024

Vijay Pal Singh, (Sr. PS)

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. DR
5. Guard file

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By order

Assistant Registrar